Written Answers mination to be held in 1967, it was observed that there were about 500 girl candidates who had been detained in class X in 1966. As according to rules they were not eligible to appear in the Higher Secondary Examination to be held in 1967, their application forms were rejected by the Board.

The candidates and their parents represented against the decision of the Board alleging that they had been misguided by the private coaching institutions and that they had incurred heavy expenditure by way of fees. On reconsideration, the Board has allowed these candidates to appear in the Higher Secondary Examination ol 1967, as a special case on compassionate grounds.

## INTRODUCTION OP OMBUDSMAN

- \*349. SARDAR RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have re ferred to the State Governments the recommendations of the Administra tive Reforms Commission for the in troduction of an Ombudsman-type organisation at the State level;
- (b) if so, whether any reply has been received from them; and
- (c) whether Government have taken any decision for the introduction of the organisation at the Centre?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFIARS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

- (b) Replies have been received from the Governments of Kerala and Haryana.
- (c) Government agree in principle with the Commission's approach on the need for adequate and satisfactory institutional arrangements to deal with problems of corruption in high public office and for the redress of citizens' grievances. They expect to finalise

to Questions their concrete proposals at an early

## COMMERCE COURSES IN DELHI

- \*355. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that adequate faci'ities have not been provided by the University Grants Commission and the University of Delhi for honours and post-graduate courses in Commerce for working people;
  - (b) if so, the reasons therefor;
- (c) whether it is a fact that a very large number of eligible candidates could not get admission last year in Pass, Honours and Post-Graduate courses in Commerce in various colleges in Delhi; and
- (d) if so, what steps Government propose to take so that every working voungman who wants to pursue com merce course and is eligible according to University rules, gets admission in part time courses?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) to (d) A statement is laid on the Table of the House.

## STATEMENT

Faci'ities for study of Commerce as one of the subjects in B.A. (Pass) Course exist for working people in the Evening Sections of four colleges affiliated to Delhi University. The University also proposes to introduce B.Com., which is an Honours Course, in these colleges.

Provision for post-graduate teaching Commerce exists for working people in the University's Institute of Post-Graduate (Evening) Studies and also in its Department of Business Management and Industrial Adminis tration. § fi